

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF FINANCIAL SERVICES
RAJYA SABHA

UNSTARRED QUESTION NO. 669

ANSWERED ON TUESDAY, FEBRUARY 8, 2022/ 19 MAGHA, 1943 (SAKA)

Charges on deposits and withdrawal in banks

669. Shri K.C. Venugopal:

Will the Minister of FINANCE be pleased to state:

- (a) whether Government is aware that a number of private as well as Government banks are going to charge beyond cash deposit of Rs. 10,000 and withdrawal of Rs. 25,000 in savings as well as other accounts w.e.f. 1.1.2022;
- (b) if so, the details thereof;
- (c) whether before taking this decision, the banks have considered the problems faced by small depositors, labourers who deposit their hard earned cash income into banks; and
- (d) if so, whether Government will ask banks to reverse these charges at least in savings accounts?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (DR BHAGWAT KARAD)

(a) to (d) All Public Sector Banks and major Private Sector Banks have informed that no revision in charges has been made for cash deposit beyond Rs. 10,000/- and withdrawal of Rs. 25,000/- in Savings as well as other accounts w.e.f from 01.01.2022.
